

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

**BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND SHRI S.S. VISHWANETHRA RAVI, JM**

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1	3470/MUM/2016	Vintage Enterprises, Shop No.1, Plot 1, 31 & 32, Patel Paradise, Sec.35-E, Village Owe, Kharghar, Dist. Raigad. PAN : AAFV5688J	Jt.CIT, Circle Panvel, Panvel.	2011-12
2	1076/PUN/2018	M/s. Premium Transmission Pvt. Ltd., Mumbai Pune Road, Next to Greaves Cotton Ltd., Chinchwad, Pune-411019. PAN : AADCP2916N	ITO, Ward- 10(5), Pune.	2010-11
3	1077/PUN/2018	M/s. Premium Transmission Pvt. Ltd., Mumbai Pune Road, Next to Greaves Cotton Ltd., Chinchwad, Pune-411019. PAN : AADCP2916N	ACIT, Circle-10, Pune.	2013-14

Assessee by : None
Revenue by : Shri Sudhendu Das

सुनवाई की तारीख / Date of Hearing : 13.05.2021
घोषणा की तारीख / Date of Pronouncement : 13.05.2021

आदेश / ORDER

These bunch of appeals preferred by the assessees for the various assessment years mentioned in the caption emanates from the orders of the Learned Commissioner of Income Tax (Appeals) as per the respective grounds of appeal on record.

2. When the matter had come up for hearing today, the appellants filed their respective letters seeking permission to withdraw the appeals as the

dispute in these appeals is proposed to be settled under Vivad Se Vishwas Scheme, 2020. The appellants also filed copy of Form No.3 issued by the Designated Authority.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of the appeals.

4. In the circumstances, we hereby grant permission to the appellants to withdraw the appeals. Accordingly, the above captioned appeals stand dismissed as withdrawn.

5. In the result, all the above captioned appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on this 13th day of May, 2021.

Sd/-
(R.S. SYAL)
VICE PRESIDENT

Sd/-
(S.S. VISHWANETHRA RAVI)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 13th May, 2021.
Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. Concerned CIT(A).
4. Concerned CIT.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.